

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4368

ANSWERED ON:06.12.2010

NGOS IN MGNREGS

Pandey Shri Ravindra Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether some State Government have encouraged some Non-Governmental Organisation (NGOs) and Panchayati Raj Sansthan for participation and implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to initiate such a project to strengthen the scheme as well as bolster resources base of rural people;

(b) if so, the details thereof;

(c) whether the Government is aware that the no adequate number of staff and technical officials have been deployed in various State of country under MGNREGS; and

(d) if so, the details thereof and steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): Section 13(1) of Mahatma Gandhi NREGA provides that Panchayats at district, intermediate and village levels shall be the principal authorities for planning and implementation of the schemes under the Act. Section 2(g) of the Act provides that Non-Governmental Organisation (NGOs) authorized by the Central Government or the State Government can also undertake the implementation of any work taken up under a scheme.

(c)&(d): Regular monitoring of the MGNREGA by way of visits made by National Level Monitors, Eminent Citizens, members of the Central Employment Guarantee Council and feed back from the States have suggested deployment of qualified and dedicated staff at Block and Gram Panchayat level especially the technical staff. In this regard, the Ministry has taken the following steps:

(i) Administrative expenses have been enhanced from 4% to 6% to enable the implementing agencies to appoint dedicated staff for effective implementation of the Act

(ii) Instructions have been issued to the States to deploy two engineers per 6000 population of rural households. In North Eastern States and hill States, two engineers may be deployed per 3000 population of rural households.

(iii) States have been advised to consider establishment of technical unit at Gram Panchayat level.